

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

THURSDAY, MARCH 23, 2017

PRIVATE MEMBERS BUSINESS

1. Questions.
2. Shri JOHN LESLEE K. SANGMA, MLA to call the attention of the Deputy Chief Minister in-charge Revenue and Disaster Management under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "*The Shillong Times*" dated 16th March, 2017 under the caption "*Tura land sought to be outside Sixth Schedule*".
3. Reprimand by the House under Rule 172 of the Rules of Procedure and Conduct of Business.
4. Shri JOHN LESLEE K. SANGMA, MLA to raise Half-an-Hour discussion under Rule 49 (1) of the Rules of Procedure and Conduct of Business on matter arising out of reply to Starred Question No. 107.
5. Resolutions.
6. Motions.

*Shillong,
The 22nd March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

